The majority of the universities in India have accepted that. With regard to what curriculum they should have, universities being autonomous we cannot interfere with iheir autonomy

Oral Answers

PROF. M. B. LAI.: I wish to know what has been done in that respect with regard to the Centra! universities which are directly connected with the Central Education Ministry of India? Secondly, the Minister said that more and mere external examiners arc being appointed. May I point out to him that for many years before India became independent, at least 50 per cent, external examiners were appointed in each university May I know whether the proportion has been increased?

SHRI M. C. CHAGLA: With regard to the first part, although the Central universities are a direct concern of the Union Ministry, my friend will be the first to attack me if I try to interfere with the autonomy of these universities.

PROF. M. B. LAL: I only pointed out: Do not blame the universities by saying that they are in the charge of the States.

SHRI M. C. CHAGLA: I said generally about education, nol about universities. With regard to the second question, I am not in a position to give the figure as to whether external examiners have increased or decreased.

*608. [The questioner {Shri A. D. Mani) was absent. F<>r answer, vide cot. 3637 infra.]

MURDER AND THEFT CASES IN DELHI

*609. SHRI M. P. BHARGAVA: WiH the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that cases of murder and theft of scooters showed a very high increase in Delhi during the year 1965; and
- (b) if so, what steps are being taken to meet the increasing incidence of crime in the capital?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): (a) There was some ncrease of murders and thefts of scooters

in Delhi during the year 1965 compared to

Questions

(b) A statement showing the steps taken to keep the incidence of crime under control is laid on the Table of the Sabha.

STATEMENT

Steps taken to keep the incidence of crime under control

- (i) Activities of goondas and other antisocial elements are kept under check by stringent surveillance.
- (ii) Beat patrolling has been strengthened. It is also proposed to increase the number of beats in the existing police stations so that beat constables can cover their areas effectively.
- (iii) Surprise checks by senior officer* including the I.G.P. and D.I.G. have been done with a view to keep the Police Station Staff on the alert.
- (iv) A sport course of training in modern methods of investigation has been recently organized in the Crime Branch of the Delhi Police. Upper Subordinates who have to deal with investigation work are put through this course.
- (v) A second post of D.I.G. Police has been created to ensure closer supervision-and direction from the higher Ievel.
- (vi) In order to increase the mobility of the Delhi Police, more vehicles have been allotted to them.
- (viii) Certain provisions of Bombay Police Act have been extended to the Union Territory of Delhi thus enabling the District Magistrate and District Superintendent of Police to extern goondas and gangs of criminals from specified jurisdiction.

Steps taken to prevent scooter thefts

(i) A special squad has been formed in-South District where there is an abnormal

increase ia scooter thefts, to deal with this problem.

- (ii) Plain clothes men have been detailed in th© affected areas to detect the culprits.
- (iii) Division officers and beat constables of the concerned police stations have been instructed to be vigilant.
- (iv) Traps are laid occasionally by plain colthes men.
- (v) Surveillance over the movements of the previous convicts and suspects in car/ scooter thefts is being maintained by the Crime Branch with the help of local police.
- (vi) Dealers in second hand car parts are also watched.
- (vii) Intelligence is collected through persons dealing in auto-parts and other sources.
- (viii) The Delhi Police are in touch with their counterparts in Bombay and Calcutta, for purposes of investigation.
- SRI M. P. BHARGAVA: What is the meaning of the words: "Sport course of training in the modern methods of investigation has been recently organised in the Crime Branch of the Delhi Police." ? Will he explain?
- SHRI V. C. SHUKLA: This is a short course which is given to the investigating police officers to be more effective in their crime detection work and in this course we have also tried to include the modern methods which we have collected from various countries and which are in vogue in the advanced countries.
- SHRI M. P. BHARGAVA: May I know whether it is in the information of the Home Ministry that there is an inter-State gang for lifting scooters and that is why they have said in the statement that the Delhi Police are in touch with their counterparts in Bombay and Calcutta fo* investigation?

SHRI V. C. SHUKLA: We have discovered two gangs in Delhi who wer* operating and lifting scooters and naturally we would like to eliminate the possibility of inter-State gangs. That is why we are in touch with the police in oilier parts of the country and if we do find any gang. we shall cooperate with the police force of the other States to break that gans.

SHRI M. P. BHARGAVA: What I fail to understand is if there are inter-State gangs, they will be in the neighbouring States and not in Calcutta and Bombay What is the special reason for the Delhi Police being in touch with Bombay and Calcutta and not with the police in Rajiis than, Punjab, U.P. and Madhya Pradesh?

SHRI V. C. SHUKLA: All those possibilities were considered and wherever the indications proved that there may be gangs, those possibilities we are trying to eliminate now.

SHRI B. K. P. SINHA: May I know if Government's attention has been drawn Io an allegation made in the Delhi Municipal Corporation that the incidence of crime in the capital city is rising because the criminals are hand in glove with the Police and some important political figures and, if so, have the Government investigated the whole thing and are the Government in a position to give a definite *yes' or 'no' reply to this charge?

SHRI V. C. SHUKLA: This is a very vague and general allegation and it ha; been made several times. We have gone into this question very thoroughly and we know that this is a difficult question and we are trying to tackle it properly This question today has been askec about murders, and thefts of scooters. Il a separate question is asked about it, shall give that information also.

SHRI I. K. GUJRAL: Sir, the increas ing crime in the capital and also the in adequacies of the administration notice* early this week while meeting the distur bances must have convinced the hon Deputy Minister of the fact that there i something serious wrong with the admini; trative set-up. May I ask him if h would initiate action to see that the lai

and order machinery in this town is completely overhauled, not merely that a subinspector is suspended here, or a constable is dismissed there? Unless the tops are removed, things won't improve. Will he take the initiative in the matter?

Oral Answers

SHRI V. C. SHUKLA: Sir, there was a discussion about this matter in this House and in the other House, and the hon. the Home Minister had earlier said that he was looking into this matter for an overall improvement and whatever steps are necessary, we shall definitely take them.

SHRI ATAL BIHARI VAJPAYEE: The charge that the police were afraid of etching the goondas because they were in league with influential political leaders has been made by no less a person than Mir Mushtaq Ahmed, President of the Delhi Pradesh Congress Committee. I would like o know whether the hon. Minister has tried o contact Mir Saheb and find out whether le has something concrete to support his illegation.

SHRI V. C. SHUKLA: Yes, Sir, we lave been in contact with Mir Saheb, and f he brings in concrete instances to our lotice, we shall definitely look into them.

MR. CHAIRMAN: He says he. has een in contact with Mir Saheb.

SHRI ATAL BIHARI VAJPAYEE: iow if the hon. Minister has been in con-lct with Mir Saheb and asked him to ring in concrete cases, are we to under-and that Mir Saheb refused to give any Dncrete case?

SHRI V. C. SHUKLA: Not refused, ut we have not received any case from im.

SHRI BHUPESH GUPTA: We are told iat crime has been increasing. In many ises nothing much has been done, and le preventive department and also the vestigating department are failing. How tt then that, when there is such a large ilure on the part of the Government, a rge number of policemen and police cars e deployed to watch the political oppo-:nts of the ruling party, including our irty, and many other parties? Here, Sir,

I can give you an example. Recently, Mr. Sundarayya, who had come back from Moscow after treatment and was on parole, came to my house to see me. A huge police car—it bore the West Bengal police car mark, and so on-with so many policemen was chasing him all the time. And such things happen. Do I understand that Government machinery had so abundant resources that, when they are not in a position to detect crimes, thefts of scooters and so on, the police cars, on the other hand, go on chasing M.I.As., M.Ps, and M.L.Cs., simply because they belong to the parties in opposition, in a most disgraceful manner?

Questions

SHRI V C. SHUKLA: First of all, it is wrong to say that we have failed to tackle the crime situation here; we are doing our best, and yet it is a fact that the incidence of crime has increased a little. But the result of the steps that we have taken will be obvious later. And it is also wrong to say that we are deploying a large amount of police force to watch political opponents. It is not correct at

*610. [The questioner (Shri V. Af. Chordia) was absent. For answer, vide col. 3637 infra.]

BHABA COMMITTEE REPORT ON NATIONAL AKADEMIES

- '611. SHRI I. K. GUJRAL: Will the Minister of EDUCATION be pleased to
- (a) whether Government have finalised examination of the Bhaba Committee Report on the working of National Akademies:
- (b) if so, which of the recommendations have been accepted and implemented so far; and
- (c) whether the Akedemies have been stripped of their powers to disburse grants?'

THE MINISTER OF EDUCATION 'SHRI M. C. CHAGLA): (a) and (c) Yes, Sir.

(b) A statement is laid on the Table of the House. [See Appendix LV, Annexure No. 47.]